

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RTIL Limited Date of Commencement of Liquidation: 05-02-2019; List of Stakeholders as on Date: 18-02-2020; Name of IP: Mr. Ravi Sankar Devarakonda; Last 5 digit of registration number: 10195

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	14	40128052	3	8130799	0	0	0	NA
2	Liquidation costs incurred till date	14	170464530	3	11738619	0	0	0	NA
3	Secured financial creditors	8	56818715860	8	44478536957	0	12340178903	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	4284530017	1	4284530017	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	828	11997239	689	4824648	0	7172591	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	267	39806571	265	32121780	0	7684791	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	9	1991275436	7	874430665	0	1116844771	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	135	136253294	120	66589033	0	69664261	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1633500000	0	0	0	1633500000	0	<a href="#">Annexure 9</a>
Total		1277	65126670999	1096	49760902518	0	15175045317	0	